## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO. 1

A PENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW

TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08-03-2017.

PRESENT; 1. Hon'ble Member (J) Shri Ratakonda Murali

2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

	T.P No.	Purpose	Section	Name of the Parties	
126/15	140/17	Hearing	391 394	Dharma Systems Pvt. Ltd.	

SL.NO. NAME (IN CAPITAL)

**DESIGNATION** 

& PHONE NUMBER

REPRESENTATION TO WHOM

B. RASHMI SAGAR (Petitioner Respondent)

Prema tentto - KGC f. Roe | RD

Counsel for petitioner Company is present. She requested time to file two sets of copies.

List it on 21.04.2017.

MEMBER (T)